

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 14.12.2020 (MONDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A No. 1987 of 2020 in Comp. App. (AT) (Ins) No. 926 of 2019	Flat Buyers Association Winter Hills-77. Vs. Umang Realtech Pvt. Ltd. Through IRP & Ors. With	Manoj Kumar	Manish Kumar Gupta-IRP Sumesh Dhawan Kunal Sabharwal
2.	Contempt Case (AT) No. 28 of 2020 in Comp. App. (AT) (Ins) No. 926 of 2019	Pooja Mining & Marbles Pvt. Ltd. Vs. Umang Realtech Pvt. Ltd. Through IRP & Ors.	Gautam Singh	Manish Kumar Gupta-IRP Sumesh Dhawan

After the above

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson and Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial)

For Orders

3.	Comp. App (AT) (Ins) No. 428 of 2020	Aurotech Infraprojects Pvt. Ltd. Vs. Garg Heart and Multispeciality Hospitals Pvt. Ltd.	Venket Rao	
4.	Comp. App. (AT) (Ins) No. 831 of 2020	ICICI Bank Ltd. Vs. NBCC (India) Ltd & Anr.	Misha	Sanjay Bhatt-R2

For Admission (Fresh Cases)

5.	Comp. App. (AT) (Ins) No. 1055 of 2020	Parag Sheth Resolution Professional of M/S Digjam Ltd. Vs. Sunil Kumar Agarwal Resolution Professional For Digjam Ltd. & Ors.	Akshay Sharma	
-----------	--	---	---------------	--

6.	Comp. App. (AT) (Ins) No. 1056 of 2020	Z-Com India Pvt. Ltd. Vs. Frontline (NCR) Business Solutions Pvt. Ltd.	Partho Bhattacharya	
7.	Comp. App. (AT) (Ins) No. 1057 of 2020	Ashmeet Singh Bhatia Vs. Piyush IT Solutions Pvt. Ltd. & Anr.	Rakesh Kumar	
8.	Comp. App. (AT) (Ins) No. 1058 of 2020	Berger Becker Coating Pvt. Ltd. Vs. Committee of Creditors of Asian Colour Coated Ispat Ltd.	Samrat Sengupta	
9.	Comp. App. (AT) (Ins) No. 1059 of 2020	Prudent ARC Ltd. Vs. Uranus Softech Pvt. Ltd. & Anr.	Sumesh Dhawan	
10.	Comp. App. (AT) (Ins) No. 1060 of 2020	Himadri Foods Ltd. Vs. Credit Suisse Funds AG.	Amey Hadwale	Aditya Narayan Mahajan
11.	Comp. App. (AT) (Ins) No. 1061 of 2020	India Resurgence ARC Pvt. Ltd. Vs. Amit Metaliks Ltd. & Anr.	Kajal Bhatia	

For Admission (After Notice)

12.	Comp. App. (AT) (Ins) No. 116 of 2020	Nurani Subramanian Suryanarayanan Liquidator for M/S Care IT Solutions Pvt. Ltd. Vs. Employees State Insurance Corporation, Rep. by its Regional Director & Ors.	Arvind C.	Palas S.-R1 & R2
13.	Comp. App. (AT) (Ins) No. 690 of 2020	Phoenix ARC Pvt. Ltd., (Trustee of Phoenix Trust FY – 14 - 9) Vs. Nagaur Water Supply Company Pvt. Ltd.	Suresh Dutt Dobhal	Pradhuman Gohil Upendra Sai
14.	Comp. App. (AT) (Ins) No. 828 of 2020	RS Infra Projefts, Through Proprietor Ram Babu Sharma Vs. Supreme Infrastructure India Ltd.	Rakesh Kumar	

15.	Comp. App. (AT) (Ins) No. 830 of 2020	Manorama Shandilya & Ors. Vs. Ashish Gupta Resolution Professional in the Matter of Anush Finlease and Construction Pvt. Ltd.	Nikshubha Sethi	Suresh Dutt Dobhal Mehak Khurana-R1 Aashish Verma-R2
------------	---	--	-----------------	--

Copy to: -

- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**